

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH**

Original Application No.181/00730/2018

Monday, this the 27th day of May, 2019

C O R A M :

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

Arshad.A.,
S/o.Azeez Nuduvthechetta House,
Assumada House, Amini Island,
U.T of Lakshadweep.Applicant

(By Advocate – Mr.Mohammed Salih P.M.)

v e r s u s

1. The Administrator,
Union Territory of Lakshadweep,
Kavaratti Island – 682 555.

2. The Commandant,
Indian Reserve Battalain,
Head Quarters, Kavaratti Island,
U.T of Lakshadweep – 682 555.Respondents

(By Advocate Mr.S.Manu)

This application having been heard on 27th May 2019, the Tribunal on the same delivered the following :

O R D E R (ORAL)

Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

When the matter came up for consideration today, learned counsel for the applicant submitted that the benefits has already been granted to the applicant and hence the O.A may be closed.

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2. Accordingly, the O.A is closed as infructuous. No costs.

(Dated this the 27th day of May 2019)

(ASHISH KALIA)
JUDICIAL MEMBER

(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER

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List of Annexures in O.A.No.181/00730/2018

1. **Annexure A-1** – True copy of the Employment Notices dated 1.2.2016.
2. **Annexure A-2** – True copy of the selection cum merit list dated 5.3.2018.
3. **Annexure A-3** – True copy of the selectionlist dated 5.4.2018.
4. **Annexure A-4** – True copy of the specimen of the application form is issued by the 2nd respondent.
5. **Annexure A-5** – True copy of the communication dated 7.5.2018.
6. **Annexure A-6** – True copy of the order of JFCM Court, Amini dated 12.5.2006.
7. **Annexure A-7** – True copy of the selected list of Constables dated 20.8.2018 is issued by the 2nd respondent.
8. **Annexure A-8** – True copy of the representation dated 24.8.2018 filed by the petitioner to the 1st respondent.